

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

I.A. No.1896/2020

in

COMPANY APPEAL (AT)(Insolvency) No.1062/2019

In the matter of:

R.P. SEL Manufacturing Company Ltd. Appellant

Vs

Committee of Creditors of SEL Manufg Ltd & Ors Respondent

Mr. Sumesh Dhawan and Ms Anannya Ghosh, Advocates for RP.
Mr. Arvind Kumar Gupta and Ms Henna George, Advocates for R2.
Ms Misha, Moulshree Shukla and Mr. Siddhant Kant, Advocates for COC, R1.

ORDER
(THROUGH VIRTUAL MODE)

24.08.2020- For filing of response of R1 and R2 at the request of the Learned Counsel, the matter is adjourned to **2nd September, 2020**. The Learned Counsel for the Appellant as well as Learned Counsel for R1 and R2 are directed to give list of dates and the progress of the matter by way of 'Status Report'.

(Justice Venugopal M)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn